

allegation and at a particular stage of investigation that they were allowed and it was not thought proper for the purpose of investigation to search the other two houses.

SHRI ARJUN ARORA : When will it be completed ?

SHRI RAM NIWAS MIRDHA : Sir, as regards the time that will be taken by the CBI to complete this investigation, the investigation has various stages and in two of the cases it has been completed and is being examined by the Law Officers and the others are still to be completed. But the whole investigation would be over within the next few months.

ABSORPTION OF TRAINED GRADUATE TEACHERS OF EK-AJMER STATE.

*94. SHRI B. K. KAUL : Will the PRIME MINISTER/Sr«TTT #=ft be pleased to state :

(a) whether it is a fact that the integration of trained graduate teachers of Ex-Ajmer State who were absorbed in Rajasthan in 1956 at the time of merger of Ajmer in Rajasthan, has not been completed so far; if so, what are the reasons for the inordinate delay ; and

(b) by what date it is intended to publish the final integrated seniority list of Ajmer and Rajasthan teachers as on 1st November, 1956, as per the directions of Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL /

गृह मंत्रालय में और कामिक विभाग में राज्य मंत्री

RAM NIWAS MIRDHA) : (a) and (b) : There were some pending disputes relating to the seniority of trained graduate teachers of Ajmer and Rajasthan in their respective cadres at the time of States re-organisation in 1956. This has been mainly responsible for the delay in finalising the integrated seniority list. In consultation with the State Advisory Committee, the representations against the provisional gradation list of these teachers have been decided. The State Government has been asked to take the necessary steps to publish the final integrated seniority list urgently.

MR. CHAIRMAN : Mr. Kaul, any question ?

SHRI B.K. KAUL : Sir, as my question has been abridged and is limited to teachers only, I have no question to ask.

श्री सुन्दर सिंह भंडारी : मैं यह जानना चाहूंगा कि कितने अध्यापकों का मामला इसमें सन्निहित है और 1956 से लेकर 1970 तक इनमें से कितने अध्यापक रिटायर हो गए और अब कितने ऐसे अध्यापक बचे हैं जो वास्तव में आपके इस निर्णय से लाभान्वित होंगे ?

श्री राम निवास मिर्धा : यह कहना सम्भव नहीं है कि कितने अध्यापक निर्णय होने से पहले रिटायर हो गए क्योंकि यह राज्य सरकार का मसला है और यह जानकारी उन्हीं के पास हो सकती है। जहां तक निर्णय में देरी हुई, इसका प्रश्न है, यह सही है कि इस मसले को तय करने में काफी देरी हुई लेकिन इसका मुख्य कारण यह है कि राज्य सरकार ने जो उनकी एक सीनियरिटी लिस्ट बनानी थी राजस्थान राज्य के अध्यापकों के लिए और अजमेर स्टेट के अध्यापकों के लिए उसको बनाने में बहुत देरी हुई और उसकी वजह से हमारे यहां भी निर्णय करने में काफी देरी हुई। लेकिन मैं आशा करता हूं कि राज्य सरकार शीघ्र ही, जो हमने उनको आदेश दिए हैं या मुझाव दिए हैं, उनको कार्यान्वित करेगी ताकि अध्यापकों को राहत मिल सके।

QUICK-YIELDING PROJECTS DURING FOURTH FIVE YEAR PLAN PERIOD

*95. DR. SALIG RAM :

SHRI RAJENDRA PRATAP SINHA: SHRI KRISHAN KANT : SHRI ARJUN ARORA :

Will the MINISTER OF PLANNING/योजना मंत्री be pleased to state what are the quick-yielding projects which have been adopted for the remaining period of the Fourth Five Year plan ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING/योजना मंत्रालय में राज्य मंत्री (SHRI MOHAN DHARIA) : The principal quick-yielding projects in the agricultural sector are provision of agricultural inputs, agricultural credit, minor irrigation, soil

*The question was actually asked on the floor of the House by Dr. Salig Ram.

conservation and various programmes of intensive agriculture such as high yielding varieties programme and multiple cropping and the programmes for small farmers. Rural electrification and provision of inter-State lines are quick-yielding projects in the power sector while plantation of quick-growing species is a quick-yielding project in the forestry Sector. Village and Small Industries consist largely of schemes for giving assistance and aid in different forms to small industries. The establishment of small industries involves relatively shorter gestation periods and therefore are quick-yielding in nature.

All the quick-yielding projects taken up during the last two years will be continued over the remaining period of the Fourth Plan. A recently announced Crash for Rural Employment which is currently outside the plan will also be included in the plan after the National Development Council has approved it. The scope of quick-yielding projects is likely to be further enlarged as a result of reappraisal of the Plan.

डा० शालिग्राम : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि इस तरह से जो यह विवक यील्डिंग प्रोग्राम बनाया है क्या इसको उन प्रान्तों में जहाँ अनइम्प्लायमेन्ट या अन्डर इम्प्लायमेन्ट ज्यादा है, वहाँ भी कुछ दिनों बाद शुरू किया जाएगा ? दूसरा सवाल मेरा यह है कि क्या मंत्री महोदय यह बताने की कृपा करेंगे कि इस तरह के जो प्रोग्राम बनाए गए हैं उनसे किसानों को जो लाभ होने जा रहा है, उसमें कितनों को अन्डर इम्प्लायमेन्ट या अनइम्प्लायमेन्ट की स्थिति में काम मिल सकेगा ?

श्री मोहन धारिया : अध्यक्ष महोदय, ये जो प्रोग्राम्स बनाए हैं, यह कोई एक राज्य के लिए नहीं बल्कि सारे मुल्क के सभी राज्यों के लिए हैं। और कितने लोगों को रोजगार मिलेगा, यह आंकड़ा तो मैं आज नहीं दे सकता, मगर इतना कह सकता हूँ कि पूरी चौथी पंचवर्षीय योजना में 50 करोड़ रुपये 10 साल के लिए जरूर दिए जाएंगे इस योजना के लिए।

SHRI RAJENDRA PRATAP SINHA : The hon. Minister has stated that this will be kept

as a continuing programme for the remaining period of the Fourth Plan. I would like to know what is the programme of expansion. How do you propose to expand this programme? What is the percentage of increment they would like to plan during the remaining period of the Fourth Plan ?

SHRI MOHAN DHARIA : Sir, the whole Fourth Five Year Plan will be under review and reappraisal, and naturally after that reappraisal further programme will be finalised. But I should like to bring to the notice of this House that so far as rural electrification is concerned, the Ministry of Power and Irrigation has proposed twelve additional inter-State lines for which they require a sum of about Rs. 15 crores. This matter is under consideration. They also want to install more pump sets at a cost of Rs. 15 lakhs. The arrangements for funds are being made and similarly several other new projects are being undertaken.

SHRI KRISHAN KANT : Mr. Chairman, I am sorry that Mr. Dharia has forgotten what types of questions are asked for replies to be given. What has related is completely what we already know. The question which was put was after the Prime Minister had said that some quick-yielding projects were being thought of so that unemployment could be relieved and so that the rate of growth could grow further. We knew the earlier programmes. The idea in putting the question was what new quick-yielding programmes you are thinking of. I am glad that there are two quick-yielding Ministers in the Planning Commission. So I want to know as to how long the re-appraisal of the Plan will take and by what time you will be able to come to the conclusion and say that these are the quick-yielding projects which will be adopted. It is rather strange that the conception of the quick-yielding projects is becoming long gestation. Up to that time what will happen to the Fourth Plan ? Will the Fourth Plan continue as a substitute for them or in addition to them ? All these I want to know.

MR. CHAIRMAN : Categorically.

SHRI M. M. DHARIA : Mr. Chairman, Sir, as I have already stated, there are various quick-yielding programmes which could be undertaken, and even though the whole of the Planning Commission is yet to be reconstituted, a panel has been set up under the leadership of Shri P. L. Tandon-of course an informal

panel—which is going into the present structure of the Planning Commission, and we are all serious to have the programmes formulated so that they could be implemented immediately. So these two Ministers will be certainly quite cautious and careful to see that these quick-yielding programmes do not require more time.

SHRI ARJUN ARORA : The reply given by the new Minister seems to give the impression that Mr. Subramaniam is still our very able Minister for Food and Agriculture. May I know if any schemes other than those in the agricultural sector have been thought of as being quick-yielding and, if so, what are they and how much of the sum of Rs. 50 crores is being earmarked for them ?

SHRI M. M. DHARIA : It is not only the schemes in the agricultural sector but, as I pointed out, even in the power sector we can have quick-yielding programmes. Similarly, small-scale industries and some other industries at the local-level could also yield quick results. So, there are so many programmes which could be undertaken, and this sum of Rs. 50 crores is only for the crash programme in the rural areas for tackling the problem of unemployment. But this amount of Rs. 50 crores represents only the initial allocation. All these things will be reconsidered and I can assure this House that, if necessary, the Fourth Plan itself will be recast and we shall come before this House for the sanction.

SHRI KRISHAN KANT : The question is one of time. What will happen in the meantime ?

SHRI M.S. GURUPADASWAMY : Just now my friend said that if needs be the Fourth Plan will be recast. It has got a very grave implication. Does it mean that the Fourth plan drafted earlier was wrong, was bad and was not properly thought of ? There are two or three things which have come to the fore after seeing the operation of the Plan. The Minister has correctly reported on the issue of resources. What do we see, Sir ? There was shortage, shortfall in performance and also shortfall in expenditure and the deficits are large. In such a situation does he say that he will be able to put 'brought quick-yielding programmes ? I want to know whether it

is not a fact that these quick-yielding Programmes were evolved long back, including the fourth Plan. I can quote a number of instances where quick-yielding programmes have been incorporated, but from what he says it appears that he is repeating the same programmes except this deviation of Rs. 50 crores that they have provided additionally which has to be included in the Plan itself. I want to know from the Minister whether he has got any big schemes which will bring more and more unemployed people to work. Or, shall we wait for the mid-term appraisal for this ? I do not know. Let him answer.

SHRI MOHAN DHARIA : Let us not forget that planning is a continuous process.

SHRI BHUPESH GUPTA : So sorry.

{Interruptions}

SHRI MOHAN DHARIA : Mr. Chairman, Sir, in view of the changed circumstances and particularly in view of the commitment of the Government to the people and the pledges given to the people, it is high time we accept such programmes which will ultimately fulfil our commitments. It will be necessary to change the present Fourth Plan, but all these decisions will be taken after taking advice from the experts, the scientists and from all those concerned including Members of Parliament. We have already started this process. We have called a series of meetings with such experts and we want to see that this process is completed as early as possible. And may I bring to the notice of this House that so far as the Rs. 50 crores are concerned, this amount is not meant for the whole of the additional programmes but it was mentioned in the Budget as presented in the month of March by the hon. Minister of Finance—only for rural employment crash programmes ? Besides, we are trying to make allocations for several other programmes. The exact Plan formulation will take place...

SHRI KRISHAN KANT : How long will you take ?

SHRI MOHAN DHARIA : I would like to assure my friend that within the next two or three months we shall see that we come to some decision and come before this House.

श्री निरंजन वर्मा : क्या श्रीमान मंत्री जी यह बताएंगे कि क्या वे चतुर्थ पंचवर्षीय योजना में शीघ्र फल देने वाली योजनाओं को शामिल करने से ही संतुष्ट हो गए हैं या उनके फल को जनता को मिलने में जो कठिनाइयां कभी-कभी आई हैं उनको भी उन्होंने ध्यान से देखा है ? अभी आपने बिजली और खाद्य के बारे में बताया। क्या आपको मालूम है कि सोनारा गेहूं और मकई के 60 दिन के बीज के शीघ्र फल देने के लिए किसानों को कितनी भयंकर कठिनाइयों का सामना करना पड़ रहा है ? क्या इसकी तरफ आपके मंत्रालय का ध्यान गया है ? और अगर गया है तो इनको दूर करने के लिए आपने क्या कदम उठाए ? इसी प्रकार गांवों में बिजली पहुंचाने के लिए उनसे प्रति हार्स पावर लगभग 500 रुपया लेकर बिजली देने की योजना है। इसको दूर करने के लिए आपका मंत्रालय क्या कदम उठा रहा है ?

SHRI MOHAN DHARIA : Sir, I appreciate the difficulties mentioned by the hon. Member. I do agree and concede that a lot of difficulties are being faced by farmers who produce wheat and maize and all those difficulties shall have to be taken into consideration. We would see that at the time of appraisal of the Plan, the new programmes would take into consideration the difficulties—the practical difficulties—that exist in the country today right from production to marketing stage. All those things will be considered. So far as the present difficulties are concerned, my information is that the Food and Agriculture Ministry is already seized of the matter. They are looking into them.

SHRI MAHAVIR TYAGI : Last time the Prime Minister was good enough to give an assurance in this House that in this programme of avoiding unemployment the cooperation of all the parties would be sought. I would like to know if it is still the intention of the Minister to formulate the programmes and consult the leaders of the various parties as to whether they have any concrete suggestions to give with regard to the programme for additional employment in the villages ?

SHRI MOHAN DHARIA : All the sections of the society will be consulted and we have already started the process.

SHRI BHUPESH GUPTA : Not at all. One of your Ministers has declared in violation of the Industrial Policy Resolution that five steel plants will be started in the private sector. I would like to know who authorised this Government to do it ?

MR. CHAIRMAN : Sit down.

SHRI BHUPESH GUPTA : It cannot be. The Minister said that the party leaders are being consulted. We are not at all consulted.

MR. CHAIRMAN : Sit down, Mr. Gupta. You are taking the time of the House unnecessarily. This will not go on record.

SHRI BHUPESH GUPTA : (Continued to speak)

SHRI MOHAN DHARIA : My reply was limited to the question of Mr. Tyagi as to whether the leaders and various sections of the society will be consulted in formulating the plan. I brought to the notice...

SHRI BHUPESH GUPTA : Circus party ?

SHRI MOHAN DHARIA : We have already started our consultations with the scientists and economists in the country. We have also invited a meeting of the labour leaders and of the employers and we are going to invite the Members of Parliament for consultation as well. So all the sections of the society will be taken into confidence in making the necessary changes in the Plan.

MR. CHAIRMAN : Mr. Kulkarni.

SHRI BHUPESH GUPTA : You are choosing Mr. Dharia's friends and call only Mr. Kulkarni and Mr. Krishan Kant.

SHRI A. G. KULKARNI : May I know whether the Planning Minister made a statement to the economists that priority will be given to agriculture but in the reply given by the Minister of State I find a lacuna. The emphasis of the Planning Minister was increase of agricultural production of the weaker sections. The creation of infrastructure is alright but what special measures the Planning Minister has envisaged to encourage production of high-yielding varieties in dry lands and particularly in the weaker sector ? That is one . . .

MR. CHAIRMAN : No second question please.

SHRI A. G. KULKARNI : Along with this may I know if the Government also thinks that the capital industries are also to be encouraged and what is the plan of the Government for increasing the yield in the capital sector ?

SHRI MOHAN DHARIA : As already announced by the hon. Minister, certainly emphasis will be laid on the agricultural sector. At the same time, I would like to assure my friend that all his suggestions will also be taken into consideration.

MR. CHAIRMAN : Mr. Bhupesh Gupta, one last short question. I want to have one more question.

SHRI BHUPESH GUPTA : In so far as I am concerned evidently this is the last.

MR. CHAIRMAN : Let others also have a chance.

SHRI BHUPESH GUPTA : The hon. Minister said consultations were being made. As far as I know no representatives of the various political parties are being consulted and this is contrary to the practice which had been followed from the time of the late Jawaharlal Nehru.

MR. CHAIRMAN : Question please, you don't give your opinion.

SHRI BHUPESH GUPTA : I would like to know from the hon. Minister of Planning who is needlessly keeping quiet despite his graceful presence whether it has occurred to him to start with a clean slate by consulting the various expert opinions and also the political parties in order to recast the Fourth Plan, in fact to scrap the Fourth Plan and start a new one. I should also like to know whether, before making an announcement of the kind that I have referred to, namely, that the private sector will now be allowed to start steel plants, the Planning Commission was consulted and whether it is the policy of the Planning Commission that the Industrial Policy Resolution of 1956 should be modified now by giving opportunities to the private sector to start steel plants. I should like to know finally whether in this connection the Government is aware of

some of the concrete suggestions publicly put across by the Communist Party of India with regard to economic planning and also in connection with certain radical changes that are called for in the matter of planning.

SHRI C SUBRAMANIAM : Sir, . . .

SHRI BHUPESH GUPTA : I am very glad I have provoked my friend, Mr. Subramaniam to get up.

SHRI C. SUBRAMANIAM : Mr. Bhupesh Gupta always provokes me. He is always provocative.

Sir, I have seen the statement of the Communist Party of India with regard to planning and the basis on which planning should be done. Certainly I will also take that into account in making a reappraisal of the Fourth Plan but certainly he cannot expect me to take all the ideologies and other programmes he has put forward but to the extent possible we shall be benefited by the views of the hon. Member and his party.

With regard to the steel plant I would respectfully submit to him to put a question to the Steel Ministry.

SHRI BHUPESH GUPTA : Why ? My question was before this announcement was made with regard to the five steel plants to be started in the private sector whether the Planning Commission was consulted or not and he ought to know that. Was the Planning Commission consulted or was it a brain wave of somebody ?

SHRI C. SUBRAMANIAM : How can I carry everything in my mind ? To find out whether it has been referred to the Planning Commission or not I think if he puts a question to the Steel Minister, he will be able to give the information straightway.

SHRI M. K. MOHTA : Has it come to the notice of the hon. Minister that the sum of Rs. 50 crores that has been provided for the crash programme is not calculated to go very far because in the hand-out that has been circulated to Members of Parliament it has been mentioned that the maximum wages to be given to the workers would be Rs. 100/- per month which is much higher than the prevail-

ing rates in the under-developed areas. If we fix the maximum at a lower level perhaps many more people will be able to get employment opportunities and secondly . . .

MR. CHAIRMAN : No, no. This is not the time for a second question.

SHRI M. K. MOHTA : [will be very brief, Sir. 25 percent of materials along with the wages is such a low level that you will not be able to carry through many of your programmes.

SHRI MOHAN DHARIA : I entirely agree that Rs. 50 crores are not enough, having regard to the massive problem of unemployment but it is just a beginning and this House will appreciate that even though we have not yet modified the Fourth Plan, we have taken up some new schemes along with the others already in the Plan. I agree that fifty crores is too meagre to meet all these requirements and certainly we shall have to tap all the available resources in the country, to finance new investments.

STEPS TO KEEP THE ECOLOGICAL BALANCE IN NATURE IN INDIA

*U6. SHRI ARJUN ARORA :f
SHRI RAJENDRA PRATAP SINHA: SHRI KRISHAN KANT : DR. SALIG RAM :

Will the Minister of PLANNING/योजना मंत्री be pleased to state what practical steps Government propose to take to maintain the ecological balance in Nature as mentioned in the President's address in both the Houses of Parliament on the 23rd March, 1971 ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING/योजना मंत्रालय में राज्य मंत्री (SHRI MOHAN DHARIA) : The need for introduction of environmental aspect into planning and development has been emphasised in the Fourth Plan document. There is, at present, no focal point in the Government structure to deal with environmental aspect in an integrated manner. A committee has, therefore, been set up under the Chairmanship of Shri Pitambar Pant with environ-

■ The question was actually asked on the floor of the House by Shri Arjun Arora.

mental scientists and experts in ecology as member*. This committee will bring out long term and short term problems of ecological balance.

MR. CHAIRMAN : Question Hour over.

श्री सुन्दर सिंह भंडारी : श्रीमन्, आज के दिन इतने सवाल हो गये इसलिये इसमें एक एडिशन करने के लिये ही यह सवाल लिया गया ।

श्री सभापति : जी हाँ ।

श्री ए० पी० जैन : खुश होना चाहिये आपको कि आज ज्यादा हो गया ।

WRITTEN ANSWERS TO QUESTIONS

TELENGANA DEVELOPMENTS

*97. SHRI PRANAB KUMAR MUKHER-JEE :
SHRI CHITTA BASU :

Will the Minister of HOME AFFAIRS/गृह मंत्री be pleased to state :

(a) the progress of the implementation of the Eight-point Programme drawn up by the Prime Minister on Telengana development ;

(b) the impact thereof on the people of Telengana particularly in the context of the sustained demand for separate statehood for Telengana ;

(c) whether any fresh move for the solution of Telengana problem is under contemplation of Government ; and

(d) if so, the nature of such a move ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/गृह मंत्रालय में राज्य मंत्री (SHRI K. C. PANT) : (a) and (b) A statement is laid on the Table of the House. The programme laid emphasis on the development of the Telengana region and the removal of the genuine grievances of the people of that region. The progress